ITEM NO.6 REGISTRAR COURT. 1 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 2965-2966/2026

PUSHPENDRA ALIAS GABBAR Appellant(s)

VERSUS

STATE OF U.P. Respondent(s)

Date : 01-09-2026 These appeals were called on for hearing today.

For Appellant(s) :
Mr. Indrajeet Singh, Adv.
Ms. Shivangi Chaturvedi, Adv.
Mr. Amit Pratap Shaunak, Adv.
Mr. T.s. Nanda Kumar, Adv.
Mr. C. Solomon, AOR

For Respondent(s) :
Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Mr. Abhinav Sharma, Adv.

M/S. Dubey & Chandra Law Chambers, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented and has already filed reply.

Opportunity of respondent Nos.2 and 3 to file reply has already been declined vide order dated 27.07.2026.

Signature Not Verified
Digitally signed by RUPAM DHAMIJA
Date: 2026.09.01 17:14:29 IST
Reason:

Digitized version of original records of the High Court and Trial Court alongwith English translation have been

contd..

received. Let soft copies of the same be provided to Ld.Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon’ble Court, as per rules.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

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